

Sugar: Allocation of sugar is made on a uniform norm of 425 grams per capita monthly availability for the projected population as on 1.10.86. On this basis the monthly levy sugar quota for the above mentioned States/Is as indicated below:—

		(in tons)
1	2	3
1.	Himachal Pradesh	2019
2.	Jammu & Kashmir	2884
3.	Arunachal Pradesh	314
4.	Manipur	694
5.	Moghalaya	662
6.	Mizoram	261
7.	Nagaland	426
8.	Sikkim	165
9.	Tripura	1001

Allocation from the Central Pool is made to the State as a whole. Internal distribution within the State including the hilly areas in the State, is the responsibility of the State Government concerned.

Consumption of Pan Masala

303. DR. DAULATRAO SONUJI AHER:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Council of Medical Research has not supported the Government's contention that "Consumption of Pan masala of more than 4 grams, per day may prove harmful"; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD):
(a) and (b). According to National Institute of Nutrition, Hyderabad working under ICMR, there is no evidence to indicate that consumption of 4 grams of Pan masala per day is safe to give a statutory notice on the sachet that "consumption of PAN MASALA OF MORE THAN 4 GMS PER DAY MAY PROVE HARMFUL". They have, therefore suggested that the following statutory notice be displayed " CONSUMPTION OF PAN MASALA MAY BE HARMFUL TO YOUR HEALTH."

Accordingly a final notification has been published in Gazette of India vide GSR No. 128 (E) dt. 8.3.90 requiring that every package of pan masala and advertisement relating thereto shall carry the following warning, namely, "Chewing of Pan Masala may be injurious to Health".